

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/48/IB/2017

PETITION NUMBER : CP/531/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : K. PARAMASIVAM (IN THE MATTER OF SRI MAHARAJA OIL  
IMPORTS & EXPORTS INDIA PVT LTD

NAME OF THE RESPONDENT(S) : R. RAGHAVENDRAN

UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

RP in person present. Counsel for the Applicant in CA/47/IB/2017 and CA/48/IB/2017 present. Counsel for the Respondent/State Bank of India present. RP has submitted the report. He has also filed reply in relation to CA/47/IB/2017 and CA/48/IB/2017. RP is directed to provide copy of his report to the Applicant and to the Counsel for the Financial Creditor. Counsel for the Financial Creditor is directed to file objection in relation to CA/47/IB/2017 and CA/48/IB/2017. Matter is posted for arguments. Put up on 04.01.2018 at 10.30 A.M.

- s d -  
MEMBER (JUDICIAL)

ghk